

probe, by Public Undertakings Committee...

SHRI RAJ BAHADUR: It is a public undertakings and Public Undertakings Committee can at any time go in to it.

श्री गुरुम्वर बनीचुरहमान : मोहतरमि बजोर के अवाबात मुनने के बाद यत्र बात माफ हो गई कि ऐयर इंडिया मे अत्र तक काफी नुकसान पहुंच चुका है। मैं जानना चाहुंगा क्या आप टैंट पाइलटस इटियन ऐयर फोर्स मे जोन पर लेकर एथ इंडिया की सारी सविमेज डा बलायेग ताकि मजोद नुकसान न हाने पाव ?

श्री राज बहादुर मैं उम्मीद करता हूँ इंडियन पाइलटस गिःट हमारी प्रान्त को पुनगा बोर वह प्रायेगे। अगर ऐसा नहीं होत है तो क्या स्टेट्स लिये जायेगे वह मैं बहन के लिः तैयार नहीं हूँ।

SHRI N. K. SANGHI In view of the fact that it has been reported that the striking pilots in Hong Kong were offloaded from the planes and thrown out of the hotels, has any action been taken for such ungentlemanly manner against the pilots?

SHRI RAJ BAHADUR: We have no such information. If he can kindly write to me I will enquire

PROF MADHU DANDAVATE: They have declared that they are not against the slip system as such. They only want a committee to study all aspects including safety aspect. Fortunately, since the Consultative Committee was unanimous and made an appeal to them to return back to work and, whatever difficulties there will be, can be gone into and since they are not accommodative, without loss of any further time, will you kindly bring them to the conference table for a discussion and finally settle the problem on the basis of the appeal made unanimously by the Consultative Committee?

SHRI RAJ BAHADUR: The door is always open to them to come to the Conference Table. I told them to accept the slip system, work for it some time and if any difficulty comes up, I shall get it examined across the table. This has already been done at various stages after discussions across the table between the management and their representatives. They all wanted a Committee which was set up and then they themselves rejected that too. Now, if they want a committee again even if we appoint such a Committee, they can again hold it futile. How can they ask for this when they themselves felt it was futile to appoint such a committee?

Evasion of Taxes by Indian Businessmen by Depositing Black Money in Nepal Banks

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572. **SHRI D. B. CHANDRA GOWDA:**

SHRI C K. CHANDRAPPAN:

Will the Minister of FINANCE be pleased to state:

(a) whether several Indian businessmen have deposited large amounts of unaccounted money in Nepalese banks to evade tax;

(b) whether many of them have accounts in Nepalese banks in fictitious names, and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). Government have no definite information in this respect. On the basis of recent press reports, however, enquiries are being made.

(c) Does not arise.

SHRI D. B. CHANDRA GOWDA: May I know from the hon. Minister whether it has come to the notice of Government that while the income-tax authorities were making enquiries they found some Nepalese currencies in possession of some of the steel

dealers, one of whom had got Rs. 2 lakhs in cash and jewellery etc, and against who a seizure was made he being connected with this group had flown immediately to Kathmandu the next day and had transferred his bank account from the Nepalese Bank to the Swiss Bank?

SHRI K. R. GANESH: I have no information at the moment. As far as currencies are concerned, in this particular case, the currency was seized. As the House is aware, I have given this information. He has got assets worth about Rs. 9 lakhs or so. As far as this particular question of the hon. Member is concerned that one individual belonging to this firm went to Nepal and transferred his account from Nepalese Bank to a Swiss Bank, there is no information available at the moment about this individual. Enquiries are under way.

SHRI D. B. CHANDRA GOWDA: In view of the great problems of black money that we are facing, may I know whether Government is thinking of bringing forward a new legislative measure to see that all the inter-continental asset is checked by the Indian authorities?

SHRI K. R. GANESH: As the House is aware, between Nepal and India there are no currency restrictions. So, the Foreign Exchange Regulations do not apply. So, any Indian can deposit money in a Nepalese Bank. And, in the same way, any Nepalese can also deposit money in any Indian Bank. Since this is a result of the agreement on the basis of our relations with that country, particularly our relations are good with this country, and both of us have common economic interests, we allow this thing. As far as black money is concerned this is our major problem to-day. This is an avenue for the unscrupulous persons who deposit the money in this way. There are various agencies such as the Reserve Bank, Enforcement Directorate and the Income-tax Department and the C.B.I. who

are all looking into this problem. The information is that the problem of black money being deposited in Nepal has not reached such a dimension as to cause us any concern.

MR. SPEAKER: Mr Chandrappan. He is not here. Mr Bhogendra Jha.

SHRI BHOGENDRA JHA: Mr Speaker, Sir, I would like to know whether Government has got information that several persons, mostly business men and some others too have transferred a part of their taxable income and their properties to Nepal in the name of their sons who are doing business of smuggling and things of that sort? They cannot be taxed here. Nor do they help Nepal Government. In the name of doing business in Nepal, they import certain things and they also sell them in black market. Nepal is also not happy with this. So, whether the Minister is prepared to have a list of those people in case the Government has got the information with regard to the exact number of persons and their families who have got one set of family in India and others in Nepal and thereby they are passing on millions of rupees to Nepal which can otherwise be taxed here. If that is to be taxed here, I want to know whether Government has prepared or is going to prepare such a list of persons so that they can be brought to book and be taxed?

SHRI K. R. GANESH: Firstly a non-resident's income has gone into the Nepalese Bank. According to banking principles, it is not easy to find out those things.

The hon. Member has raised this problem whether as a result of this free exchange of money between the two countries there are persons who are taking advantage of this and escaping tax. Also whether there are persons engaged into other unauthorised dealings. This is a problem which is being looked into by the various agencies.

SHRI K. LAKKAPPA: Mr. Speaker, Sir, pertaining to this question, it has been reported in the Press, the blackmoney involved is to the tune of Rs. 75 lakhs in addition to jewellery and other things. The persons who are involved in this racket are all steel magnets from Calcutta and Bombay. Since the raids have been made these people are moving freely between India and Nepal and are keeping this black-money in fictitious accounts. I want to know is there any powerful machinery in the Government to unearth all these operations which are going on a large-scale? These people from Nepal banks are transferring this money to Swiss banks.

MR SPEAKER May I tell you, you seem to be a little confused about the specific news and the other news about the Nepalese bank. You are mixing both the news.

SHRI K LAKKAPPA I have got press cutting here with me. I can give the names of persons who are involved.

MR SPEAKER Will you satisfy him?

SHRI K R GANESH There are two aspects of the question. One is, a raid has been conducted about which I have said. I do not want to take the time of the House. The other is, whether one of the persons involved in the raids has gone to Nepal to deposit some money or transfer some money from Nepal to Switzerland. This is the second aspect. In regard to that, I have already indicated that I have no information. We are enquiring into this.

SHRI R. S. PANDEY: Sir, hon Minister has just now stated that he has no definite information with regard to the question of transfer of black money from here to Nepal. Our Indian currency is a recognised currency in Nepal. This gives scope for the people who are here and who are involved in this to easily transfer

money to Nepal; to transfer money from Nepal to any other country. I would like to know, has the Government of India any arrangement with Nepal to get the information as to how much money is transferred. So many industries are established there. May I know, is there any arrangement between India and Nepal in this regard?

SHRI K R GANESH Sir, as I indicated earlier, Nepal and India have got free currency area. This problem has come up now. This has been reported in the Press. As I indicated, as far as our agencies are concerned, Reserve Bank and various other agencies are concerned. We are already looking into this problem. When the Government comes to the conclusion that this problem is of such dimension, then, it will have to be taken up with the Nepal Government. It is only at that stage that a view can be taken on this.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय माननीय मंत्री जी ने प्रश्न के उत्तर में बताया कि कुछ कठिनाइयाँ हमारे सामने हैं और आज कानून कुछ इस प्रकार के हैं कि हम विदेशों में इन व्यक्तियों को नहीं देना सकते हैं। उन लोगों पर हमें आप क पूर्ण शक्ति की जरूरत है प्रश्न के उत्तर में बताया था कि लगभग 150 व्यक्ति ऐसे हैं जिनके खाने विदेश में हैं। क्या नेपाल सरकार से सम्पर्क स्थापित करके आप यह पता नहीं लगा सकते हैं कि कौन कौन से लोगों के खाने वहाँ के बैंकों में हैं और उनमें कितनी रकम जमा है? वहाँ पर इन लोगों ने जो कर्मों में माल गुप्त रखा है। तो क्या देश हित में आप यह पता लगाने की कार्यवाही करेंगे?

SHRI K R GANESH. Sir, as far as Nepal banks are concerned, like any other Banks in the world, they will have their own secrecy and various other regulations that banks have. As I have already indicated, when Government of India and various agencies come to this conclusion that the extent of money going to

Nepal is of such dimension and order, then the matter will have to be taken up with the Nepal Government and discussed. That stage has not come yet.

श्री मधु लिम्बू : अध्यक्ष महोदय, नेपाल के साथ दूसरा व्यापार करार होने से पहले मैं यह कहना चाहता हूँ कि निथेटिक यार्न, फेब्रिक, स्टेनलेम स्टील और ग्रान-बोट्टड ड्रिस्क आदि चीजों में बहुत बड़े पैमाने पर लागू लाईउड स्मगलिंग चल रहा है और इस में अधिकतम इन्वॉल्व्ड विज्ञानकर्मी हैं, जो इस काम को करते हैं। मैंने इन के नाम आदि भी सरकार के पास भेजे थे। तो मैं जानना चाहता हूँ कि इन लोगों को जो क्लकना या डिप्लोम में दस्तर है उन पर या इन कंप्यूटर्स पर भी छापे मारे गये हैं ?

SHRI K R. GANESH: I have no information.

श्री मधु लिम्बू : इन को मालूम नहीं है तो श्री चन्द्राण साहब को मालूम होगा।

बिस्म संजी (श्री यशवन्तराव चव्हाण) : प्रायः मवाल पूछिये मैं जवाब दूंगा।

श्री मधु लिम्बू : मैंने मवाल तो पूछा ही है। मैं यह कहना चाहता हूँ कि जब तक लक्ष्ये ग्राम में सरकार के साथ पत्र-व्यवहार चलता है, तो भी इन की मददगारी रहती है। मैं हमेशा इन्फेस्ट्रियल डेवलपमेंट, कामर्स और फाइनेन्स मिनिस्ट्रीज को काफीज भेजा करता हूँ, तो इन को जवाब तो देना चाहिए। अध्यक्ष महोदय, यह हिमालय को तरह बँटे रहते हैं, इन को जरा डिलाइट।

अध्यक्ष महोदय : प्रायः तो रोड ही ऐसा मलाह-मशिबरा मुझे देने है।

Increase in Foreign Trade

*573. SHRI ONKAR LAL BERWA: Will the Minister of COMMERCE be pleased to state:

(a) whether our trade is going to be increased with America, other La-

tin American and East European countries and with U.S.S.R.; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The objective of Government's policies is to diversify and increase our trade with all countries in the world including countries in North America, South America, and East Europe and the USSR.

(b) The export promotion efforts that are being made in cooperation with various Export Promotion Councils and Commodity Boards include entering into trading arrangements between India and these countries, market surveys, visits of trade teams, participation in fairs and exhibitions abroad, etc

श्री श्रीकार लाल बेरवा : अध्यक्ष जी, मैं यह जानना चाहता हूँ कि पिछले वर्ष और इस वर्ष हमने कितने व्यापार मेलों में भाग लिया है और उन पर कितना खर्च प्रायः है और कितना हमारा व्यापार बढ़ा है और कितने हमारे प्राईम वर गये ?

SHRI A C GEORGE: I may not be in a position to give the exact number of exhibitions and the amounts but I shall pass on the information

श्री श्रीकार लाल बेरवा : अध्यक्ष महोदय, यह क्या पर नुमाइश देखने आते हैं। जब जवाब देने पर नहीं आते हैं तो यश किम लिए आते हैं ?

अध्यक्ष महोदय : प्रायः ने परमेन्टेन पूछी है।

श्री श्रीकार लाल बेरवा : मैंने जो प्रश्न पूछा है उसी के बारे में यह है। जो व्यापार मेले दूसरे देशों में होते हैं, उसी के बारे में मैंने पूछा है। यद्यपि ये ऐसी स्थिति में नहीं हैं, तो उन्हें स्टैंड पर बिठा कर ले जाइए।